

are: treatment notes not maintained properly, Patient haemoglobin variation, Absence of discharge summary of duty doctor, Medicines not given, Variation in temperature of patient recorded in Case Sheet, etc.

It is improper to deny admissions on such trivial ground which affects student community, particularly from Telangana region and especially students belonging to SC, ST and OBC. Secondly, this hospital is providing better healthcare facilities through the System of Ayurveda, which is an ancient form of treatment, to people of this region.

Thirdly, as per norms, 40 per cent IP bed occupancy, 100 per cent OPD per day and other infrastructure facilities are available in this hospital. With college having laboratories, herbal gardens, various departments and having 44.75 per cent IP bed occupancy and 100 per cent OPD at the time of CCIM's visit clearly shows that there is no reason in declining admissions in the 1st year of BAMS in this college.

Hence, I request Health Minister to direct CCIM to permit 1st year admissions in Government Ayurvedic Medical College, Warangal.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I associate myself with the Special Mention made by the hon. Member.

Demand to take action for proper use of agricultural land of Central State Farms in Raichur District in Karnataka

श्री बसावाराज पाटिल (कर्णाटक) : महोदय, कर्णाटक प्रांत के रायचूर जिले के सिंधनूर तहसील में जवलगेरा नाम के स्थान पर सेंट्रल स्टेट फार्म की कृषि सम्बन्धित लगभग सात हजार एकड़ जमीन उपयोग के बिना पड़ी है। गत तीस-पैंतीस साल में इसका पाँच प्रतिशत भी उपयोग नहीं किया गया है।

मैं भारत सरकार के कृषि मंत्रालय से यह आग्रह करता हूँ कि वह कर्णाटक सरकार से बात करके इस जमीन पर कृषि सम्बन्धित उत्पादन का कोई विशेष कार्यक्रम वहाँ शुरू करे। रायचूर जिला केन्द्र में जो कृषि विश्वविद्यालय है, उसे इसको सौंपने से संचालन एवं नियंत्रण की दृष्टि से यह अत्यंत उपयोगी होगा। मैं भारत सरकार के कृषि मंत्रालय से यह आग्रह करता हूँ कि वह तुरंत इससे सम्बन्धित कार्रवाई करके इस साह हजार एकड़ जमीन का पूरा सदुपयोग करे, ताकि कृषि उत्पादन बढ़े, साथ ही साथ हजारों लोगों को रोजगार मिले और इस भूमि का शत-प्रतिशत सदुपयोग हो।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): The House is adjourned for lunch till 2.30 p.m.

The House then adjourned for lunch at three minutes
past one of the clock.

The House re-assembled after lunch at thirty-one minutes past two of the clock,
THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair.